

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-78/2022/2778/A**

From :- Smti Pronita Morang,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Subhabrata Datta,  
Member, MACT, Cachar.

Dated Guwahati the 21<sup>st</sup> April, 2025.

Sub: **Restricted Holiday.**

Ref:- Your letter No.MACT(B)-387 dated 11.04.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **restricted holiday on 19.04.2025, along with station leave permission from the evening of 12.04.2025 till the morning of 22.04.2025.** The District & Sessions Judge, Cachar and in his absence, the next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-78/2022/2779-2780/A, dated , 21-04-2025**

Copy to :

1. The District & Sessions Judge, Cachar.
2. The Project Manager, Gauhati High Court.

@  
21.04.25

**JT. REGISTRAR (VIGILANCE)**

*[Signature]*